



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

12/09/2019

T.A./260/2018

L N PATTNAIK & OTHERS

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O  
MINES

ITEM NO: 89

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.M.K.Mishra  
Mr.D.K.Patnaik

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. On the previous date i.e. 28.6.2019 no one appeared on behalf of the applicant. On 7.8.2019 also none appeared for the applicant. The order dated 7.8.2019 has been sent to the applicant by Registered Post by the Registry vide note of the Registry dated 19.8.2019.</p>
	<p>Learned counsels for the respondents are present.</p>
	<p>In view of the above the TA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>
	<p>Copy of this order be sent to the applicant</p>

by the Registry by post and also be handed over to the learned counsel for the respondents.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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